

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:4939
ANSWERED ON:23.04.2015
FUNDS FOR ASSAM
Sarmah Shri Ram Prasad

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether it is fact that number of complaints for misuse of funds has been received in water projects in Assam; and
- (b) if so, the details of action taken by the Government against the concerned officials?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(PROF.SANWAR LAL JAT)

(a) & (b) Certain complaints of misappropriation of funds in Brahmaputra Board, an autonomous statutory body under the Ministry of Water Resources, River Development and Ganga Rejuvenation have been received. Based on preliminary enquiry, disciplinary action has been initiated against five officers of the Board.